

THE HIGH COURT OF MEGHALAYA
SHILLONG
NOTICE

No.HCM – III/04/2015/590

Dated, Shillong the 23rd May, 2016.

It is notified to all concerned that the cases listed in Chief Justice's Court today shall be heard by the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr Justice V.P.Vaish.

It is also notified to all concerned that the remaining cases in the Monthly Hearing List of Division Bench shall now be taken up by Hon'ble the Chief Justice and Hon'ble Mr Justice V.P.Vaish until further orders. and all the remaining cases in the Monthly Hearing Lists of Hon'ble Single Judges shall be taken up in Court No.1 until further orders.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/590 A

Dated, Shillong the 23rd May, 2016.

Copy for information to:-

1. The Registrar-cum-Head Private Secretary attached to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
2. The Joint Registrar – cum – Secretary to Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General High Court of Meghalaya, Shillong.
6. The Additional Advocate General High Court of Meghalaya, Shillong.
7. Mr./Ms/Mrs. _____ Senior Advocate, High Court of Meghalaya, Shillong.
8. The Member - Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Registrar, High Court of Meghalaya, Shillong.
10. The Joint Registrar (Judicial), High Court of Meghalaya, Shillong.
11. The Deputy Registrar attached to Hon'ble Mr Justice S.R. Sen, High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.
13. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
14. The Systems Analyst, High Court of Meghalaya, Shillong.
15. The Central Government Counsel, High Court of Meghalaya, Shillong.
16. The President/Secretary Shillong High Court Bar Association, Shillong.
17. The Court Master, High Court of Meghalaya, Shillong.
18. The High Court Notice Board.
19. Office File.


REGISTRAR GENERAL